

**PROCEEDINGS OF THE CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY ::
VISAKHAPATNAM**

Present : **Sri A.Hari Haranadha Sarma,**
Chairman: District Legal Services Authority.

Sub: **ELECTIONS** - Ordinary elections to the Urban Local Bodies (Municipal Corporations / Municipalities) in the State of Andhra Pradesh - Visakhapatnam District - Polling on 10.03.2021 - Declaration of Local Holiday on 10.03.2021 to the District Legal Services Authority, Visakhapatnam, Mandal Legal Services Committees, Gajuwaka, Anakapalli, Bheemunipatnam, Narsipatnam & Yellamanchili -Orders - Issued.

Ref: Hon'ble A.P.State Legal Services Authority in ROC.No.17-E1/APSLA2021, Dt.09.03.2021.

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ORDER :

Dt.09.03.2021

In pursuance of the instructions issued by the Hon'ble A.P.State Legal Services Authority in the letter ROC cited, the undersigned hereby orders the following:

In view of the Ordinary Elections to the Urban Local Bodies (Municipal Corporations / Municipalities) i.e., GVMC Visakhapatnam, Yellamanchili & Narsipatnam Municipalities, the undersigned hereby declares "**local holiday**" on **10.03.2021 (Wednesday)** to the District Legal Services Authority, Visakhapatnam and Mandal Legal Services Committees, Gajuwaka, Anakapalli, Bheemunipatnam, Narsipatnam & Yellamanchili.

**CHAIRMAN
DISTRICT LEGAL SERVICES AUTHORITY
VISAKHAPATNAM**

Handwritten initials and date
9.3.2021
SEC, DLSA

To
The Chairpersons, MLSCs, Gajuwaka, Anakapalli, Bheemunipatnam, Narsipatnam & Yellamanchili.

Copy submitted to:

The Member Secretary, AP.State Legal Services Authority, Amaravati, for favour of information.

Handwritten note
Dir NO 356
9/3/21